

THE HIGH COURT OF MANIPUR
AT IMPHAL

CORRIGENDUM

Dated, the 3rd March, 2022.

No.HCM/1/96/BENCH

It is hereby informed to all the learned members of the Bar and litigants that the words "Single Bench-IV" and "Single Bench-V" appearing in the fifth & the sixth row of the table in the Notification No.HCM/1/96/BENCH/3241-60, dated 2nd March, 2022 of this Registry, shall be read as, "**Single Bench-III**" and "**Single Bench-IV**" instead of Single Bench-IV and Single Bench-V.

A copy of the rectified Notification is attached herewith.

By Order etc.

Sd/-

(YUMKHAM ROTHER)
REGISTRAR (JUDL.)

Imphal, the 3rd March, 2022

No.HCM/1/96/BENCH / 3361- 80

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Asst. Solicitor General of India.
4. The Registrar, Admin & Vigilance, High Court of Manipur.
5. The President, High Court Bar Association, Manipur.
6. The President, AMBA, Manipur. } *For kind information and circulation to the learned members*
7. All the Jt. Registrars, High Court of Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. All the Assistant Registrars, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR